

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.5442
TO BE ANSWERED ON 5TH APRIL, 2023

FOODGRAINS THROUGH HOME DELIVERY

†5442. SHRIMATI JYOTSNA CHARANDAS MAHANT:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government proposes to supply foodgrains to every household under the Public Distribution System;
- (b) if so, the details thereof;
- (c) whether any scheme for home delivery or delivery through authorised nominee has been started for (National Food Security Act) NFSA Divyangjan beneficiaries whose age is more than 65 years and whose card does not carry the name of any adult member of the family; and
- (d) if so, since when and the names of the States in which the said scheme has been started including Chhattisgarh?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a)&(b): As per provisions of National Food Security Act, 2013 the entitlements of the persons belonging to the eligible households at subsidized prices shall extend upto seventy five percent of the rural population and up to fifty percent of the urban population. This Department is allocating foodgrains to States/UTs for distribution through the Targeted Public Distribution System (TPDS) to around 80 crore beneficiaries/households covered under NFSA under the two categories (a) Antyodaya Anna Yojanna(AAY); and (b) Priority Households (PHH).

(c)&(d): Keeping in view that some of the beneficiaries may experience difficulty in getting their entitled foodgrains because of their inability to visit the Fair Price Shop (FPS) themselves for reasons such as old age (above 65 years), physical disability etc., this department has issued advisory in February, 2018 to all the States/UTs including Chattisgarh for special dispensation to such beneficiaries through any of the two approaches:-

- (i) Home delivery of the entitled quota of foodgrains;
- (ii) Delivery through authorized nominees of such beneficiaries.
